

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM-II/120/2013/33

Dated the 7th January, 2014

NOTIFICATION

As per Notification No.K-13034/01/2013-US.I dated 2nd January, 2014 received from Joint Secretary to the Government of India, Ministry of Law and Justice, (Department of Justice) wherein the President of India is pleased to appoint Shri. Justice Sudip Ranjan Sen, Additional Judge High Court of Meghalaya to be Judge of the High Court of Meghalaya and thereby Hon'ble Mr Justice Sudip Ranjan Sen has accordingly assumed charge as Judge of the High Court of Meghalaya in the forenoon of 7th January, 2014.

Registrar General